

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.417-418 OF 2018

IN THE MATTER OF

Kaynet Finance Ltd & Anr

Appellant

Vs

Verona Capital Ltd & Anr

Respondent

Present:Dr. U.K. Choudhary, Sr. Advocate, Mr. Mahesh Agarwal, Mr Kunal Katariya, Mr. Rajeev Kumar, Mr. Divyang Chandiramani, Mr. Dhru Gupta, Advocates,

Mr. Krishnendu Datta, Mr Ashim Sood, Ms Roopali Singh, Ms Sayobani Basu, Advocates.

ORDER

16.07.2019- Heard Dr. U.K. Choudhary, Learned Senior Counsel representing the appellant. Hearing concluded. Learned counsel for Respondent No.1 submits that he wants to file some documents which are relevant to the controversy involved in this appeal. He is permitted to file application alongwith documents during the course of the day.

2. List the matter for hearing on **23rd July, 2019**.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn